

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10428/2023

(Arising out of impugned final judgment and order dated 02-03-2023 in CRLA No. 849/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

JAGATPAL VERMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 152059/2023 - EXEMPTION FROM FILING O.T.)

Date : 12-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Ashutosh Kumar Mishra, AOR
Mr. Arghay Ajay Gautam, Adv.
Mr. Rishabh Shukla, Adv.
Mrs. Radhika Goel, Adv.
Ms. Anjali Rawat, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Shobhit Dwivedi, Adv.
Mr. Ajay Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 18.09.2024.

The Registry is directed to call for the original
records.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)